

**Central Administrative Tribunal
Principal Bench**

OA No.1340/2018

New Delhi, this the 27th day of January, 2020

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman
Hon'ble Mr. A.K. Bishnoi, Member (A)**



1. Mohit Kumar,
Inspector (Examiner), Group 'B',
Aged 27 years,
S/o Sh. Ram Niwas,
R/o H.No.4684, Block-D,
Near Rajiv Gandhi School,
Rajendra Park, Gurgaon, Haryana.
2. Pradeep Raj Nutakki,
Inspector (Examiner), Group 'B',
Aged 30 years,
S/o Sh. Arun Rao,
R/o H.No.4-11/1, Pallekona (PO),
Bhattiprolu (ND), Guntur (07),A.P. 522256.
3. Anuj Singh,
Inspector (Examiner), Group 'B',
Aged 29 years,
S/o Sh. Ramesh Chand,
R/o D-205, Thitra Township,
Pallavram, Chennai.
4. Rahul Sharma,
Inspector (Examiner), Group 'B',
Aged 28 years,
S/o Sh. Sutinder Bhushan,
R/o 11-A, Tribune Bagh, Ambala Cantt.,
Haryana-133001.
5. Vinay Choudhary,
Inspector (Examiner), Group 'B',
Aged 26 years,
S/o Sh. Bijendra Kumar,
R/o VPO Niwai, Teh. Nawalgarh,
Distt. Jhunjhunu,
Rajasthan-333305.
6. Manish Kumar Singh,
Inspector (Examiner), Group 'B',
Aged 31 years,
S/o Sh. Shyam Pal Singh,
R/oA-937/10, Indira Nagar,

Lucknow-226016, U.P.



7. Sanjay Singh Dhami,
Inspector (Examiner), Group 'B',
Aged 30 years,
D/o Sh. Kishan Singh Dhami,
R/o 43, B1-9, Jain Green Acre,
Pallavaram, Ch.43.
8. Rahul Yadav,
Inspector (Examiner), Group 'B',
Aged 28 years,
S/o Sh. Ramanand Yadav,
R/o VPO – Zainabad, Distt. & Teh. Rewari,
Haryana-123411.
9. Rahul Bansal,
Inspector (Examiner), Group 'B',
Aged 25 years,
S/o Sh.Tara Chand Bansal,
R/o Bansal Laghu Udyog,
Near Kherapati Market,
Govindgarh, (Alwar),
Rajasthan-301604.
10. Prem Sagar Akula,
Inspector (Examiner), Group 'B',
Aged 32 years,
S/o Sh.Ajay Kumar Akula,
R/o FF3, Saffron Heights Zamin Pallavavam,
Chennai-600117.
11. Rahul Raghuvanshi,
Inspector (Examiner), Group 'B',
Aged 27 years,
S/o Sh.Raghuveer Singh Raghuvanshi,
R/o S-1, Plot No.1178 A,
Park Anna Nagar West Ext.
Chennai-600101.
12. Pushpa Phani Pathi,
Inspector (Examiner), Group 'B',
Aged 29 years,
S/o Sh.Ramesh,
R/o 11-64-4(B), Gandhinagar,
Near MRO Office, Akividu,
A.P.534235.
13. P. Sreekanth Reddy,
Inspector (Examiner), Group 'B',
Aged 29 years,
S/o Sh. Padnabha Reddy P,



- R/o H.No.505, Chitra Auenue,
Choolaimedu, Chennai-94.
14. K. Sreeniwsulu,
Inspector (Examiner), Group 'B',
Aged 29 years,
S/o Sh. K. Obaiah,
R/o 4/741, Ramnagar,
7th Main Road,
Madipakkam, Chennai.
15. Harinder Rathee,
Inspector (Examiner), Group 'B',
Aged 28 years,
S/o Sh. Balwant Singh Rathee,
R/o H.No.385, Ward 15, Palika Colony,
Bahadurgarh-124507. ...Applicants
- (By Advocate : Shri M.K. Bhardwaj)

Versus

1. Union of India,
Through its Secretary,
Department of Revenue,
Ministry of Finance,
North Block, New Delhi.
 2. The Chairman, CBEC,
Ministry of Finance,
North Block, New Delhi.
 3. The Chief Commissioner of Customs,
Custom House, No.60, Rajaji Salai,
Chennai-600 001.
 4. The Commissioner of Customs (CH-VIII),
Custom House No.60, Rajaji Salai,
Chennai-600 001.
 5. The Under Secretary (AD-IIA),
CBEC, Department of Revenue,
Ministry of Finance, Govt. of India,
North Block, New Delhi. ...Respondents
- (By Advocate : Shri Piyush Gaur)

ORDER (ORAL)

Justice L. Narasimha Reddy, Chairman :-

Learned counsel for applicants submits that the applicants were granted the relief claimed in the OA, by

the respondents themselves, through order dated 30.12.2019.



2. In view of this development, the OA is dismissed as infructuous.

There shall be no orders as to costs.

(A.K. Bishnoi)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

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